

## SHORT-TERM LOANS

918. **Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state.

(a) the amounts sanctioned to different States during the year 1952 for advancing short-term loans to the agriculturists;

(b) the terms and conditions of such loans; and

(c) the programme for such loans during the current year?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) The following amounts were sanctioned to the various States as short-term loan during 1952-53:—

	Rs. in lakhs.
Madhya Pradesh	... 86.81
Madras	... 100.00
Orissa	... 0.63
Ajmer	... 13.73
Bilaspur	... 0.07
Delhi	... 2.73
Himachal Pradesh	... 0.80
Manipur	... 0.16

(b) In the case of Part 'A' States these short term loans have been advanced on the condition that they will be repaid by the 31st March 1953 with interest at 3 per cent. per annum. In the case of Part 'C' States the advances are repayable by 31st March 1953 but no interest is charged because no loans can actually be given to a Part 'C' State under the Constitution and these amounts are therefore given to them as recoverable expenditure.

(c) A provision of Rs. 8 crores has been made during 1953-54. The allocation of this amount is still under consideration.

## RECLAMATION OF LAND IN TRAVANCORE-COCHIN

919. **Shri P. T. Chacko:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total area reclaimed and brought under plough in Travancore-Cochin State under the "Grow More Food" scheme in the year 1952; and

(b) the total amount of financial aid given by the Government of India to Travancore-Cochin under this scheme in the year 1952-53?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) 9 000 acres.

(b) No financial assistance was sought in 1952-53.

## LABOUR DISPUTES

920. **Dr. Ram Subhag Singh:** Will the Minister of Labour be pleased to state:

(a) the number of labour management disputes that occurred in the various industrial undertakings in India during the year 1952-53;

(b) the total number of workers involved in those disputes; and

(c) the total number of man-days lost?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Information is available for only the calendar year, 1952 and the figures are provisional. The number of strikes and lock-outs during the year 1952 was 955.

(b) 807,623.

(c) 3,330,684.

## RAILWAY INSPECTORATE

921. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

(a) Will the Minister of Communications be pleased to state whether the Railway Inspectorate carried out investigations into any accidents on Railways during the year 1952?

(b) If so, what was the number of cases investigated into?

(c) What was the total cost, of the Inspectorate during the year 1952-53 and what was the contribution by the Railway Board towards this expenditure?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) 13.

(c) The figures of expenditure for the month of March, 1953 are not at present available. The expenditure on the Inspectorate for the first 11 months of the year 1952-53 i.e., during the period 1st April, 1952 to 28th February, 1953 as recorded in the departmental books, was Rs. 2,95,813. The Railway Board's annual contribution towards the cost of the Railway Inspectorate was Rs. 2,85,000.

## IMPROVED VARIETIES OF SEEDS

922. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

Will the Minister of Food and Agriculture be pleased to state:

(a) what percentage of the total area under cultivation in India was sown